

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1088/(MAH)/2017
 CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
 MEMBER (J)

SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
 THE NATIONAL COMPANY LAW TRIBUNAL ON 05.10.2017

NAME OF THE PARTIES: Power House
 V/s.
 Nutri First Agro International Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|------------------|-----------------------|---|
| 24 | Prasad Sarvankar | Adv for Petitioner |  |

ORDER

CP No.1088/ I&BP/NCLT/MB/MAH/2017

On the arguments made by the Petitioner Counsel for appointment of Interim Resolution Professional, Mr. Arun Rajabhau Joshi is hereby appointed as Interim Resolution Professional to act as Interim Resolution Professional in CP 1088 of 2017 until further order.

Sd/-
V. NALLASENAPATHY
 Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
 Member (Judicial)